

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 90 OF 2016

Dated : 1st March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Essar Power Gujarat Ltd. ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Prabal Mehrotra

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1
Ms. Poorva Saigal for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **20.04.2017.**

**(I.J. Kapoor)
Technical Member**
ts/kt

**(Justice Ranjana P. Desai)
Chairperson**